

Annexure-4  
Name of Corporate Debtor: GREEN SOUL ERGONOMICS PRIVATE LIMITED  
Date of Commencement of CIRP :01.05.2024  
List of Creditors as on : 22.07.2024  
List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs)

| S. No | Name of the creditor   | Details of Claim received |                      | Details of Claim admitted |   |                             |                        | Amount of Contingent Claim | Amount of any mutual dues, that may be set | Amount of claim not admitted | Amount of claim Disallowed | Remarks, if any  |
|-------|--|---------------------------|----------------------|---------------------------|---|-----------------------------|------------------------|----------------------------|--|------------------------------|----------------------------|------------------|
|       |  | Date of Receipt           | Total Claim Received | Total Claim admitted      | Nature of Claim   | Amount covered by guarantee | Whether related party? |                            |  |                              |                            |                  |
| 1     | Unity Small Finance Bank Limited   | 08.05.2024                | 139,542,633          | 139,542,632.89            | Co-Borrower in Loan with Holding Company - Upscalio India Limited | -                           | No                     | 17.94%                     | -  | -                            | -                          | -                |
| 2     | Vivriti Capital Limited  | 14.05.2024                | 186,907,302          | 186,907,302               | Co-Borrower in Loan with Holding Company - Upscalio India Limited | -                           | No                     | 24.03%                     | -  | -                            | -                          | -                |
| 3     | Oxyzo Financial Services Limited   | 22.05.2024                | 158,130,178          | 158,130,178               | Co-Borrower in Loan with Holding Company - Upscalio India Limited | -                           | No                     | 20.33%                     | -  | -                            | -                          | -                |
| 4     | Orbis Trusteeship Services Pvt. Ltd. (For Alteria Capital Fund II- Scheme I) | 15.05.2024                | 28,855,720           | 28,602,911                | Co-Borrower in Loan with Holding Company - Upscalio India Limited | -                           | No                     | 3.68%                      | -  | -                            | -                          | 252,810          |
| 5     | Catalyst Trusteeship Ltd. (for Innoven Capital Fund)                         | 15.05.2024                | 122,475,716          | 124,982,872.0             | Co-Borrower in Loan with Holding Company - Upscalio India Limited | -                           | No                     | 16.07%                     | -  | -                            | -                          | -                |
| 6     | Prudent ARC Limited  | 29.06.2024                | 105,762,000          | 104,061,576               | Co-Borrower in Loan with Holding Company - Upscalio India Limited | -                           | No                     | 13.38%                     | -  | -                            | -                          | 1,700,425        |
|       | <b>Total</b>   |                           | <b>741,673,549</b>   | <b>742,227,471</b>        |   |                             |                        | <b>95.44%</b>              |  |                              | -                          | <b>1,953,234</b> |